

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.112/2021, IA No.389/2022, IA No.52/2023 &
IA No.430/2023 IN CP (IB) No.05/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DR. RAJINDER MOHAN BEDI V/S M/S UP INFRAESTATE PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ashok Kumar Juneja, Adv. : *For the Liquidator*
NONE : *For the applicant in IA No.52/2023*
NONE : *For the applicant in IA No.430/2023*

ORDER

Ld. Counsel, Sh. Ashok Kumar Juneja representing the Liquidator is present through VC.

However, none is present for the other counsels. In view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today, therefore, in the interest of justice; the matter is adjourned for 19th September, 2023 along with all applications.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**